

PRL CIVIL JUDGE and JMFC, ANEKAL  
In the Court of GOKULA K  
PRL. CIVIL JUDGE  
Criminal Cause List Dated 28-04-2021

Case Type	Reg.No/Year	SubStage
<b><u>SUMMONS</u></b>		
1	C.C. 482/2019	
2	C.C. 484/2019	
3	C.C. 577/2019	
4	C.C. 1958/2019	
5	C.C. 633/2020	
6	C.C. 3108/2020	
7	C.C. 3191/2020	
8	C.C. 3194/2020	
9	C.C. 3196/2020	
10	C.C. 50/2021	
<b><u>EVIDENCE</u></b>		
11	C.C. 406/2009	
12	C.C. 351/2009	
13	C.C. 1466/2010	
<b><u>ORDERS</u></b>		
14	CrI.Misc. 188/2021	
<b><u>APPEARANCE OF ACCUSED</u></b>		
15	C.C. 12436/2020	
<b><u>Comply</u></b>		
16	CrI.Misc. 377/2016	
<b><u>Witness Warrant</u></b>		
17	C.C. 718/2009	
<b><u>CROSS OF PW1</u></b>		
18	C.C. 1157/2018	
<b><u>CALL ON</u></b>		
19	C.C. 785/2010	
<b><u>Further Chief</u></b>		
20	CrI.Misc. 69/2019	
<b><u>Further Cross</u></b>		
21	C.C. 1288/2017	
<b><u>Issue NBW TO ACCUSED</u></b>		
22	C.C. 175/2010	
23	C.C. 1186/2012	
24	C.C. 146/2014	
25	C.C. 1899/2016	
26	C.C. 1903/2016	

→ Morning Session.

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 PRL. CIVIL JUDGE  
 Criminal Cause List Dated 28-04-2021

Case No	Case Type	Reg.No/Year	SubStage
27	C.C.	2236/2016	
28	C.C.	646/2017	
29	C.C.	1052/2017	
30	C.C.	1285/2019	
31	C.C.	1598/2019	
32	C.C.	12/2020	
33	C.C.	97/2021	
34	C.C.	105/2021	
<b><u>Proclamation attachment</u></b>			
35	C.C.	747/2009	
<b><u>PLEA</u></b>			
36	C.C.	46/2019	
<b><u>Issue Summons.</u></b>			
37	C.C.	1873/2018	
38	C.C.	1939/2018	
39	C.C.	290/2019	
40	C.C.	923/2019	
41	C.C.	925/2019	
42	C.C.	1471/2019	
43	C.C.	1473/2019	
44	C.C.	1474/2019	
45	C.C.	1476/2019	
46	C.C.	1479/2019	
47	C.C.	1541/2019	
48	C.C.	2516/2020	
49	C.C.	2541/2020	
50	C.C.	2542/2020	
51	C.C.	2546/2020	
52	C.C.	2910/2020	
53	C.C.	2911/2020	
54	C.C.	2912/2020	
55	C.C.	3010/2020	
56	C.C.	3011/2020	
<b><u>Reissue NBW to accused</u></b>			
57	C.C.	1177/2009	
58	C.C.	1009/2014	

→ Morning Session.

→ After noon Session

CIVIL JUDGE and JMFC, ANEKAL  
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Criminal Cause List Dated 28-04-2021

Case Type	Reg.No/Year	SubStage
59 C.C. <b>Reissue Summons</b>	1479/2016	} → After noon Session.
60 C.C.	3197/2020	

Matter listed on 28.04.2021 for hearing in the court of I Addl. Civil Judge & JMFC, Anekal.

Sl.No.	Morning Session	Sl.No.	Morning Session
1	CC No.1030/2005	28	CC No.135/2016
2	CC No.2053/2007	29	CC No.741/2016
3	CC No.2148/2007	30	CC No.1209/2016
4	CC No.1476/2008	31	CC No.1337/2016
5	CC No.109/2009	32	CC No.1721/2016
6	CC No.637/2010	33	CC No.105/2016
7	CC No.1316/2010	34	CC No.89/2016
8	CC No.171/2010	35	CC No.2155/2016
9	CC No.838/2010	36	CC No.1544/2016
10	CC No.181/2011	37	CC No.1511/2016
11	CC No.894/2011	38	CC No.1540/2016
12	CC No.1802/2011	39	CC No.2127/2016
13	CC No.147/2011	40	CC No.1709/2017
14	CC No.945/2012	41	CC No.1447/2017
15	CC No.58/2012	42	CC No.1348/2017
16	CC No.979/2012	43	CC No.1696/2017
17	CC No.1055/2013	44	CC No.906/2017
18	CC No.1053/2013	45	CC No.1448/2017
19	CC No.1045/2014	46	CC No.809/2017
20	CC No.817/2014	47	CC No.1585/2017
21	CC No.1475/2014	48	CC No.1756/2017
22	CC No.16/2014	49	CC No.675/2017
23	CC No.197/2015	50	CC No.1386/2018
24	CC No.1312/2015	51	CC No.1238/2018
25	CC No.670/2015	52	CC No.1917/2018
26	CC No.496/2016	53	CC No.447/2018
27	CC No.456/2016	54	CC No.61/2018

Sl.No.	Afternoon Session	Sl.No.	Afternoon Session
55	CC No.889/2018	75	PCR No.42/2014
56	CC No.24/2019	76	PCR No.584/2019
57	CC No.1141/2019	77	PCR No.228/2020
58	CC No.371/2019	78	PCR No.438/209
59	CC No.1834/2019	79	PCR No.254/2020
60	CC No.353/2019	80	CrI.Misc No.374/2012
61	CC No.696/2019	81	CrI Misc No.530/2016
62	CC No.215/2019	82	CrI Misc No.444/2019
63	CC No.393/2019	83	CrI Misc No.151/2020
64	CC No.1918/2019	84	CrI Misc No.172/2021
65	CC No.553/2020		
66	CC No.3074/2020		
67	CC No.2939/2020		
68	CC No.2968/2020		
69	CC No.2877/2020		
70	CC No.201/2020		
71	CC No.206/2020		
72	CC No.7/2021		
73	CC No.76/2021		
74	PCR No.370/2013		

I Addl. Civil Judge & JMFC,  
Anekal

